

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2201  
ANSWERED ON:06.08.2010  
FINANCIAL STABILITY AND DEVELOPMENT COUNCIL  
Rajesh Shri M. B.

**Will the Minister of FINANCE be pleased to state:**

- (a) the composition, function and status of the Financial Stability and Development Council;
- (b) whether the function and responsibilities of the Council have been clearly demarcated from those of existing regulatory bodies like RBI, IRDA, SEBI and PFRDA; and
- (c) if so, the details thereof and if not the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): With a view to strengthen and institutionalise the mechanism for maintaining financial stability, Government decided to setup an apex-level Financial Stability and Development Council. The Chairman of the Council would be the Finance Minister of India and its members would include the heads of the financial regulatory organizations. Without prejudice to the autonomy of regulators, this Council would monitor macro prudential supervision of the economy, including the functioning of large financial conglomerates, and address inter-regulatory coordination issues. It will also focus on financial literacy and financial inclusion.